

Division Bench

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P No (IB) No .241/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

Present: Hon'ble Member (J) Shri K.R.Jinan

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10<sup>th</sup> August, 2017, 10.30 A.M

Name of the Company	Datre Corporation Limited -Versus- The Secretary Industries Department		
Under Section	280 (Am)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Ms. Manju Bhutonia, Adv  
Reich
2. MR. Bohra, Adv
3. MR. Zuyana Adv, Adv

Petitioner

Zuyana Adv  
10/8/17

ORDER

Ld. Counsels for the petitioner are present. No one present from the respondent's side.

Ld. Counsel for the petitioner made a request for adjournment.  
Prayer is allowed.

List the matter on 05/09/2017.



(K.R.Jinan)  
Member (J)



(Vijai Pratap Singh)  
Member (J)